

Table – Maximum three adjournment rule and number of days between the final hearing and Judgment for the Month of April, 2022

SL. No.	Name of Commercial Court	Cases No.	Date of Institution	Date of disposal	Number of days between the date of institution and disposal	Where case management of hearing done or not (yes/no)	Number of adjournments granted	Number of days between the final hearing and judgment
1		Misc Case/3/2021	24-09-2021	02-04-2022	190	Yes	3 (For Covid-19 pandemic Situation)	35 (due to covid-19 situation and subsequent resolution of the Alipore Bar association)
2		Money Suit/6/2021	15-02-2021	02-04-2022	411	yes	4 (For Covid-19 pandemic Situation)	17 (due to covid-19 situation and subsequent resolution of the Alipore Bar association)
3		Title Suit/23/2021	17-11-2021	19-04-2022	153	Yes	3 (For Covid-19 pandemic Situation)	18 (due to covid-19 situation and subsequent resolution of the Alipore Bar association)

	Commercial Court, Alipore	Money Suit/28/2021	08-10-2021	19-04-2022	193	Yes	3 (For Covid-19 pandemic Situation)	6 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
		Arbit. Case/4/2020	15-01-2020	20-04-2022	826	Yes	5 (For Covid-19 pandemic Situation)	117 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
		Money Suit/20/2021	02-09-2021	21-04-2022	231	Yes	3 (For Covid-19 pandemic Situation)	30 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
		Title Suit/31/2020	20-10-2020	28-04-2022	555	Yes	4 (For Covid-19 pandemic Situation)	73 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
5		Title Suit/9/2021	17-11-2021	06-04-2022	141 days	No	1	-

6	Commercial Court, Asansol	Money Suit/10/2021	22-03-2021	11-04-2022	385 days	No	6 (due to Covid-19 pandemic Phase, no adverse order resolution of the Local Bar Association)	-
7		Misc. Arbit. Case/11/2019	26-08-2019	27-04-2022	975 days	No	9 (due to Covid-19 pandemic Phase, no adverse order resolution of the Local Bar Association)	9 days
8		Arbitration Exe./5/2021	25-03-2021	27-04-2022	398 days	No	6 (due to Covid-19 pandemic Phase no adverse order resolution of the Local Bar Association)	-
9		Arbitration Exe./7/2021	25-03-2021	27-04-2022	398 days	No	6 (due to Covid-19 pandemic Phase, no adverse order resolution of the Local Bar Association)	-

10		Misc. Arbit. Case/6/2021	09-04-2021	28-04-2022	384 days	No	8 (due to Covid 19 pandemic Phase, no adverse order resolution of the Local Bar Association)	3 days
11		Misc. Arbit. Case/9/2021	07-08-2021	29-04-2022	265 days	No	1	6 days
12		Misc. Arbit. Case/1/2022	06-01-2022	30-04-2022	114 days	No	2	5 days
15	Commercial Court, Rajarhat	Misc. Case 52/2021	10-11-2021	26-04-2022	167 days	No	2	1 day
16		Misc. Case 7/2022	15-02-2022	28-04-2022	72 days	No	1	1 day
17		Misc. Case 19/2019	19-09-2019	02-04-2022	926 days	No	9	1 day
18		Misc. Case 49/2021	04-10-2021	06-04-2022	184 days	No	2	1 day
19		Misc. Case 7/2021	13-01-2021	08-04-2022	450 days	No	1	1 day
20		Misc. Case 23/2019	26-09-2019	29-04-2022	946 days	No	1	1 day
30	Commercial Court, Siliguri	Data not provided						